## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 21/NCLT/AHM/2017 (New) Gujarat High Court C.A. No. 125/2014 in C.P. No. 3/2009 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

Name of the Company:

Panchmahal Steel Ltd.

V/s

Asset Reconstruction Company India Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. MSANDEEP SNIGHI,

ADV. (jb

2. SHAMIX BHATT

AWV. FOR APPLICANT.

3. PAVANS. GODIAWALA ADVOCATE RESPONDENT FOR ANIP A. GANDHI

Muleelly

## **ORDER**

Learned Advocate Mr. Shamik Bhatt with Learned Advocate Mr. Sandeep Singhi i/b Vimal Patel present for Petitioner. Learned Advocate Mr. Pavan Godiawala i/b Learned Advocate Mr. Anip Gandhi present for Respondent.

At request of Learned Counsel for Respondent.

List the matter on 15.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of May, 2017.